

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 2264/2018

AMIT JAIN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

For Appellant(s)      Mr.Shariq Ahmed,Adv.  
                                 Mohd.Wasim,Adv.  
                                 Mr. Sunil Kumar Verma, AOR

For Respondent(s)      Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In respect of respondent No.7, as per High Court report "No person by the name of respondent at the given address". Ld.counsel for the appellant shall within a period of four weeks file the fresh particulars of the above respondent and he shall also take fresh steps for the service of NLPA to him within the same period.

In the meantime, Ld.counsel for the parties may file the statement of case within the statutory period.

List the matter again on 24.09.2018.

RAJESH KUMAR GOEL  
Registrar

SB

